BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 213 of 2011
WITH MC(WP)(C) No. 301 of 2011

09.05.2014

The learned counsels for both the parties are present.

Judgment and Order containing of 6(six) pages delivered today in open court.

The matter stands disposed of.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
MC(WP)(C) No. 301 of 2011

09.05.2014

In the light of the order passed in ***WP(C) No. 213 of 2011*** this instant Misc. Case also stands disposed of.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 194 of 2012

09.05.2014

Heard Mr. B. Bhattacharjee, learned counsel appearing for and on behalf of the petitioner.

Also heard Mr. K.S. Kynjing, learned Advocate Gen. assisted by Mrs. N.G. Shylla, learned State counsel appearing for and on behalf of respondents' No. 1, 2, 3 and 4, Mr. H.S. Thangkhiew, learned Sr. counsel for respondents' No. 5, 6, 7 and 9, Mr. O.D.V. Ladia, learned counsel for respondent No. 23 and Mr. H. Kharmih, learned counsel for respondents' No. 10 to 22.

Judgment reserved.

JUDGE

D. Nary